

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 421 of 2014 in DFR No. 269 of 2013

Dated : 28th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of

M/s Ferromar Shipping Pvt. Ltd.

...Appellant(s)

Versus

**Bangalore Electricity Supply Co. Ltd.
(BESCOM) & Ors.**

...Respondent(s)

Counsel for the Appellant(s): Mr. R. G. Hegde

ORDER

Post the matter on **29.11.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk